

ITEM NO.44

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 19204/2018
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 22-03-2018
IN MB NO. 27962/2016 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH)

THE STATE OF UTTAR PRADESH & ORS.

PETITIONER(S)

VERSUS

M/S VACMET INDIA LIMITED & ANR.

RESPONDENT(S)

WITH

SLP(C) NO. 20011/2018 (XI) [ITEM NO.44.1]
(FOR ADMISSION AND I.R. AND IA NO.103908/2018-EXEMPTION FROM FILING
O.T. AND IA NO.103907/2018-PERMISSION TO FILE SYNOPSIS AND LIST OF
DATES)

SLP(C) NO. 19796/2018 (XI)[ITEM NO.44.2]
(FOR ADMISSION AND I.R. AND IA NO.102617/2018-EXEMPTION FROM FILING
O.T. AND IA NO.102611/2018-PERMISSION TO FILE LENGTHY LIST OF
DATES)

SLP(C) NO. 20711/2018 (XI) [ITEM NO.44.3]
(FOR ADMISSION AND I.R. AND IA NO.107371/2018-EXEMPTION FROM FILING
O.T. AND IA NO.107370/2018-PERMISSION TO FILE LENGTHY LIST OF
DATES)

SLP(C) NO. 19602/2018 (XI) [ITEM NO.44.4]
(FOR ADMISSION AND I.R. AND IA NO.102270/2018-EXEMPTION FROM FILING
O.T. AND IA NO.102266/2018-PERMISSION TO FILE LENGTHY LIST OF
DATES)

SLP(C) NO. 19401/2018 (XI) [ITEM NO.44.5]
(FOR ADMISSION AND I.R. AND IA NO.101714/2018-EXEMPTION FROM FILING
O.T. AND IA NO.101709/2018-PERMISSION TO FILE LENGTHY LIST OF
DATES)

SLP(C) NO. 19763/2018 (XI) [ITEM NO.44.6]
(FOR ADMISSION AND I.R. AND IA NO.102480/2018-EXEMPTION FROM FILING
O.T. AND IA NO.102478/2018-PERMISSION TO FILE LENGTHY LIST OF
DATES)

SLP(C) NO. 19822/2018 (XI) [ITEM NO. 44.7]
 (FOR ADMISSION AND I.R. AND IA NO.102745/2018-EXEMPTION FROM FILING
 O.T. AND IA NO.102742/2018-PERMISSION TO FILE LENGTHY LIST OF
 DATES)

Date : 12-11-2018 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Tushar Mehta, SG
 Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Mr. P. Chidambaram, Sr. Adv.
 Mr. Tanuj Bhushan, Adv.
 Ms. Nandita Chauhan, Adv.
 Mr. S. S. Shroff, AOR

Mr. Vijay Hansaria, Sr. Adv.
 Mr. Shekhar Prit Jha, AOR
 Ms. Himani Mishra, Adv.
 Ms. Sushmita, Adv.

Mr. P. Chidambaram, Sr. Adv.
 Mr. Ajay Bhargava, Adv.
 Ms. Vanita Bhargava, Adv.
 Ms. Shweta Kabra, Adv.
 for M/S. Khaitan & Co., AOR

Mr. Nishit Agrawal, AOR

Mr. Siddharth Bhatnagar, Adv.
 Mr. R.N. Karanjawala, Adv.
 Mrs. Nandini Gore, Adv.
 Mr. Abhinay Sharma, Adv.
 Ms. Khushboo Bari, Adv.
 Mr. Mandeep Kalra, Adv.
 Ms. Jasvir Singh, Adv.
 Mrs. Manik Karanjawala, Adv.
 for M/S. Karanjawala & Co., AOR

Mr. S.B. Upadhyay, Sr. Adv.
 Mr. Pawan Upadhyay, Adv.
 Mr. Sarvjit Pratap Singh, Adv.
 Mr. Akash Tyagi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

**List the matters for final disposal on 5th December,
2018.**

**[VINOD LAKHINA]
AR-cum-PS**

**[ASHA SONI]
ASSISTANT REGISTRAR**